

In the National Company Law Tribunal, Jaipur

IA No. 02/2018

IA No. 03/JPR/2018

IB -86 (ND) /2018

TA No. 83/2018

**UNDER SECTION 60(5) (c) OF IBC
UNDER SECTION 7 OF IBC**

In the matter of:

**Oriental Bank of Commerce Pvt. Ltd. Applicant/Petitioners
VS.**

**Mount Shivalik Industries Ltd. & Ors.Respondent
Order delivered on 13.09.2018**

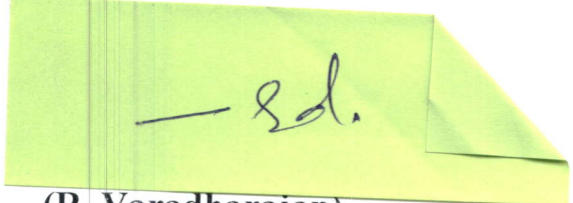
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Amol Vyas

For Respondent(s) : S.K. Sharma for Mahalaxmi Traders,
Abhishek Anand for R.P.

ORDER

Order reserved.


**(R. Varadharajan)
Member (Judicial)**